

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

205. APPEAL/13(MB)2022

IN THE MATTER OF

Registrar Of Companies

.....Petitioner

Vs

Kudus Steel Rolling Mills Private Limited

.....Respondent

U/s 252 (1) of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Ms. Rujuta Bankar AROC Mumbai (VC)

For the Respondent: none present

ORDER

The Ld. Counsel for the Petitioner/ROC is directed to furnish the copy of the Petition from their record. Respondent already stands served as per the record.

There is no representation on behalf of the Respondent. In the interest of justice, adjourned to **04.09.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)